

GOVERNMENT OF JAMMU AND KASHMIR
Housing & Urban Development Department
Civil Secretariat
Jammu/Srinagar

NOTIFICATION

Jammu, the 21st February, 2022

S.O. 70 -In exercise of the powers conferred by sub-section (1) of section 3 read with section 4 of the Jammu and Kashmir Development Act, 1970, the Government hereby declares the area specified in Annexure "A" to be the local area for the purpose of the said Act and constitute an authority to be known as Reasi Development Authority, consisting of the following:-

1.	Chief Secretary, J&K	Chairman
2.	Administrative Secretary, Housing & Urban Development Department	Member
3.	District Development Commissioner, Reasi	Member
4.	Additional Deputy Commissioner, Reasi	Member Secretary
5.	Director, Urban Local Bodies, Jammu	Member
6.	Chief Town Planner, Town Planning Organization, Jammu	Member
7.	Regional Director, Directorate of Environment and Remote Sensing	Member
8.	Conservator of Forests, Reasi	Member
9.	President/Administrator Municipal Committee, Reasi	Member
10.	Superintending Engineer, R&B, Reasi	Member
11.	Superintending Engineer, Jal Shakti, Reasi	Member
12.	Superintending Engineer, EM&RE, Reasi	Member

By Order of the Lieutenant Governor.

Sd/-
(Dheeraj Gupta)IAS
Principal Secretary to the Government
Housing and Urban Development Department

No. HUD-JDA/100/2021(C.No.35267)

Dated: 21.02.2022

Copy to the:-

1. Principal Secretary to the Lieutenant Governor.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
3. Principal Secretary to the Government, General Administration Department.
4. Divisional Commissioner, Jammu.
5. Director, Archives, Archaeology and Museums, J&K.
6. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
7. Director, Urban Local Bodies, Jammu.


21/2

8. District Development Commissioner, Reasi.
9. Regional Director, Directorate of Environment & Remote Sensing.
10. Conservator of Forests, Reasi.
11. Chief Town Planner, Town Planning Organization, Jammu.
12. Additional Deputy Commissioner, Reasi.
13. General Manager, Ranbir Government Press, Jammu, for publication in the extra-ordinary/next issue of the Government Gazette.
14. Chief Planning Officer, Reasi.
15. President/Administrator, Municipal Committee, Reasi.
16. Superintending Engineer, R&B, Reasi.
17. Superintending Engineer, Jal Shakti, Reasi.
18. Superintending Engineer, EM&RE, Reasi.
19. Private Secretary to the Chief Secretary.
20. Private Secretary to Principal Secretary to the Government, H&UDD.
21. Notification file/stock file.


(Ridhima Sharma),

Under Secretary to the Government,
Housing & Urban Dev. Department


21/2

ANNEXURE "A" to S.O. No. 70 Dated. 21-02-2022

S. No.	Name of village of Tehsil Reasi	Total Khasra No.
1.	Reasi	01-1164
2.	Mari	01-1888
3.	Trinth	01-273
4.	Seela	01-1189
5.	Aghar Balian	01-730
6.	Garan	01-1205
7.	Vijaypur	01-283
8.	Dugala Kalan	01-21
9.	Nambal	01-68
10.	Dugala Khurd	01-15
11.	Ghiyale	01-170
12.	Panasa	01-269
13.	Dasanu	01-770
14.	Sukitar	01-719
15.	Talwara	01-580
16.	Kans Brahmana	01-114
17.	Patta	01-168
18.	Bidda	01-485


(Ridhima Sharma),

Under Secretary to the Government,
Housing & Urban Dev. Department


21/2